

Sarvaloka Services -On-Call Private Limited

Claims of OC's other than Govt Dues As On 26.03.2026

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Sharmila Radhakrishnan	Consumer Court order	21.01.2026	5,56,264	5,56,264	OC	No	NIL	NO	4.95%	NIL	NIL	NIL		
2	Spurge IT Services (OPC) Pvt Ltd	Certificate of Registration & Aadhar Card of Director	21.01.2026	24,40,244	24,40,244	OC	No	NIL	No	21.74%	NIL	NIL	NIL		
3	Network Detective Agency Pvt Ltd	Court Order, PAN Card	07.02.2026	9,32,164	9,32,164	OC	No	NIL	No	8.30%	NIL	NIL	NIL		
4	Mr. Shreyas BV	Consumer Court order & PAN card	25.02.2026	32,46,421	32,46,421	OC	No	NIL	No	28.92%	NIL	NIL	NIL		
5	C. Pavan Kumar	Consumer Court order & PAN card	05.03.2026	35,48,528	35,48,528	OC	No	NIL	No	31.60%	NIL	NIL	NIL		
			Total	1,07,23,621	1,07,23,621					95.51%					

(Note: The Corporate Debtor has not provided the financial records hence the claims of the Creditors are admitted on a provisional basis. Such Claims may change subsequently as we receive more claims or any additional information on existing claim or information from books of accounts maintained by the Corporate Debtor)